

GOVERNMENT OF INDIA
DEPARTMENT OF SPACE

RAJYA SABHA

UNSTARRED QUESTION NO. 1092

TO BE ANSWERED ON THURSDAY, DECEMBER 15, 2022

SPACEPORT IN TAMIL NADU

1092. SHRI P. WILSON:

Will the PRIME MINISTER be pleased to state:

- (a) the details of the developments regarding the construction of India's second spaceport in the State of Tamil Nadu;
- (b) whether Government has any dates regarding information on the Mars Orbiter Mission of India; and
- (c) if so, the details thereof, if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH):**

(a) Government of Tamil Nadu has accorded administrative sanction for acquisition of 2234 acres of patta dry lands and alienation of about 142 acres of Government Poramboke land in favour of DOS/ISRO.

Till now, a total of 1947 acres of land is handed over by Government of Tamil Nadu to DOS/ISRO as against 2376 acres of proposed land to be acquired for the above project. Balance portion of land is in advance stages of acquisition and is expected to be handed over shortly to DOS/ISRO. After handing over of the total land, statutory clearances will be obtained to take up the construction activities. Design of the launch complex is completed and is ready for tendering.

(b) & (c)

ISRO has announced the end of Mars Orbiter Mission life on 27th September, 2022 during a national meet, when the eight years of MOM was celebrated. Following a long eclipse in April, 2022, the spacecraft lost communication with the ground station.

During the national meet, ISRO deliberated that the propellant must have been exhausted, and therefore, the desired attitude pointing could not be achieved for sustained power generation. It was declared that the spacecraft is non-recoverable, and attained its end-of-life.
